

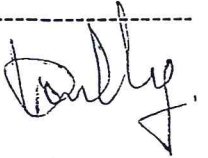

(6)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/521/KER/ (IB)/2017  
NAME OF THE PETITIONER(S) : DR. MOHAMMED HUZAIN K.B  
NAME OF THE RESPONDENT(S) : SARGAM BUILDERS PVT LTD  
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. Nityavardhan for PR Ibrahim.	Counsel for Petitioner	
2.	B. Dharmaraj	to the Rep	

**ORDER**

Counsel for the petitioner present. Counsel for the respondent present. As seen from the order dt.18.08.2017, the registry was directed to issue notice to the petitioner. Accordingly, the notice was issued on 28.08.2017, which has been delivered on 30.08.2017. The track delivery report is placed on record. In spite of the service of the notice on the petitioner, the petitioner is not interested to pursue the application. Therefore, the petition is **dismissed in default**.

  
MEMBER (TECHNICAL)  
hv

  
MEMBER (JUDICIAL)